

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1856  
TO BE ANSWERED ON 22.12.2022**

**FALL IN WAGES**

**1856. PROF. MANOJ KUMAR JHA:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) whether it is a fact that wages in the country have fallen down to pre-pandemic levels as stated by the International Labour Organisation's Global Wage Report 2022-23;**
- (b) if so, the details thereof;**
- (c) the reasons behind the recent decline in wage rates in the country;**
- (d) the data related to changing wage rates in the country during the last five years; and**
- (e) whether Government has data related to the impact that decline in wages has caused on the labourers in the country?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SHRI RAMESWAR TELI)**

**(a) to (e): No Sir, The Global Wage Report 2022-23 includes analysis of Indian preliminary earnings estimates processed by ILOSTAT data from 2018/2019 to 2020/2021 (Source: Periodic Labour Force Survey) at the time of report production.**

**The details of nominal wage levels are given as under:**

| <b>Indicators</b>                      | <b>2019</b>   | <b>2020</b>   | <b>2021</b>   |
|--|---------------|---------------|---------------|
| <b>Nominal Wage (in INR/per month)</b> | <b>15,584</b> | <b>16,152</b> | <b>17,017</b> |

**The minimum wages is fixed/ revised periodically for the Scheduled Employment for Central Sphere establishments. Variable Dearness Allowance (VDA) is issued twice in a year to be effective from 01<sup>st</sup> April and 01<sup>st</sup> October respectively. This data on wages is available in the public domain at URL. [clc.gov.in/clc/min-wages](http://clc.gov.in/clc/min-wages).**

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